## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

IVNP 52/2017 IN C.P No.1397/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

> SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

NAME OF THE PARTIES:

Bank of India

V/s

Gupta Infrastructure (India) Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

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Associates

Ms Alpana Grhone
a/wAlPraveer Shetty

i/s Res Legal for Applicant

Reliance Commercial Finance Ltd.

ORDER

## IV A. 52/2017 in CP No. 1397/I&BP/NCLT/MB/MAH/2017

In view of the admission order already passed in CP 1397/2017, at request of the Applicant's Counsel in IVA 52/2017, this Application is hereby **dismissed** as withdrawn with liberty to proceed in accordance with law.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR Member (Judicial)